GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:3393 ANSWERED ON:17.03.2015 FISH PROCESSING INDUSTRIES Kateel Shri Nalin Kumar

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of fish processing industries in the country, State-wise;

(b) whether processed sea products are valuable for foreign exchange for the country, if so, the details thereof;

(c) whether the Government has taken steps to tap the potential of sea processed food business by encouraging more food processing industries in the country including Karnataka; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a): Ministry of Food Processing Industries does not maintain data on fish processing industries in the country.

(b): Yes, Madam. According to Marine Products Export Development Authority (MPEDA) under Department of Commerce, the Indian seafood products have high demand in the world market especially in USA, Japan, EU, China, South East and Middle East countries. India's share in world seafood trade is 4.47%. The share of Seafood products in India's total exports is 1.59%. The Indian seafood industry plays a vital role in India's foreign exchange earnings.

(c) & (d): In order to boost the exports of marine products from the country, Marine Products Export Development Authority (MPEDA) is operating various Deve- lopmental financial assistance schemes for the benefit of the seafood industry in the country. The details of financial assistance State-wise provided under various developmental schemes from 2011-12 to 2014-15 (up to 28/02/2015) including Karnataka by MPEDA are given as Annexure.

Ministry of Food processing Industries (MFPI) launched a centrally sponsored scheme of National Mission on Food Processing (NMFP) during 12th Plan (w.e.f. 01.04.2012). Under- the Mission, one of the scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries is aimed at creation of new processing capacity and up-gradation of existing processing capabilities, including, fishery sub-sector. AH States/UT Governments are empowered to imple- ment the above scheme. Till date 20 projects at a cost of Rs 3.63 crore for Fish processing (including sea foods) sanctioned by various states in Technology Upg- radation/Modernization/ Establishment of Food Processing Industries Scheme under National Mission on Food Processing (NMFP) in 12th Plan. However there is no pro- ject sanctioned in Karnataka.